GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1636 ANSWERED ON:10.08.2011 SCHEDULED FLIGHTS Singh Shri Ravneet

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of scheduled flights being operated from Mohali/Chandigarh and Amritsar Airports on major domestic and international air routes as on date:
- (b) whether the Government proposes to operate more flights from these airports; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (c):- The details of air services available to/from Chandigarh and Amritsar are as under:

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DOMESTIC
Chandigarh
Air India Mumbai-Delhi-Chandigarh & VV Daily
Jet Airways Mumbai-Chandigarh-Mumbai Daily
        Delhi-Chandigarh-Delhi
                                         Daily
JetLite Delhi-Chandigarh-Delhi
Kingfisher Mumbai-Chandigarh-Mumbai Daily
Airlines
              Delhi-Chandigarh-Delhi Thrice Daily
  Delhi-Chandigarh-Jammu-Sirnagar Daily
        & VV
               Delhi-Chandigarh-Mumbai
                                         Daily
Go Air
 Mumbai-Chandigarh-Mumbai
                                  Daily
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Air India Amritsar-Delhi-Amritsar Daily

Jet Airways Delhi-Amritsar-Delhi Daily

JetLite Delhi-Amritsar-Delhi Twice Daily

Kingfisher Delhi-Amritsar-Delhi Thrice Daily

INTERNATIONAL

Chandigarh Nil

Amritsar

Air India Amritsar-Sharjah-Amritsar 04 flights/week Amritsar-Delhi-Toronto & VV Daily Amritsar-Delhi-London& VV Daily

(with change of aircraft)

Air India Amritsar-Dubai-Amritsar Daily

Amritsar-Abu Dhabi-Muscat 03 flights/week Express

& VV

Mahan Air Tehran-Amritsar-Tehran 04 flights/week

Qatar Airways Doha-Amritsar-Doha Daily

Turkmenistan Ashghbat-Amritsar-Ashghbat 06 flights/week

Air

Uzbekistan Tashkent-Amritsar-Tashkent 04 flights/week

Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.